

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/14	TP 65/16 (RA 1/16)	Hearing	397-398	C. Vallinarayana V. C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **PRADEEP SOMAIAH B.C.** Respondent 2-7
9986513851

[Signature]

2. **M.S. Ganapathy**
9880099885

R1 & R10

M.S. Ganapathy

3. **Abhiram Anur**
for J Sagar Associates
9663309317

Review Petitioner

[Signature]

4. **Roshan Javali**
9538526919

Petitioner

[Signature]

5. **Rahul M**
9538003963

Respondent - 9

[Signature]

P.T.O.

Counsel for petitioner in RA 01/16 is present. Counsel for respondents in RA 01/16 requested time to file objections.

List it on 18.04.2017.



MEMBER (J)



MEMBER (T)